Annexure-1

Name of the corporate debtor: Swastik Homebuild Pvt Ltd; Date of commencement of CIRP: 19-12-2024; List of creditors as on: 06-10-2025, List of secured financial creditors (Revised and Updated)

(Amount in ₹)

SI. No.	Name of Credi tor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verifica- tion	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Na tur e of clai m	Amount covered by security interest	Amount covered by guarantee	Whethe r relate d party ?	% of votin g share in CoC					
1.	Catalyst Trusteeship Limited	06/02/2025	27,68,79,224.00	26,56,39,377.00	FC	0	0	0	27.77	0	0	0	0	
2	DCB Bank Ltd	14/02/25	10,99,85,312.00	10,21,62,738.00	FC	0	0	0	10.68	0	0	0	0	
	Singh Finlease Pvt Ltd		1,80,60,184.00	1,77,95,094.00	FC	0	0	0	1.86	0	0	0	0	
÷		Total	40,49,24,720.00	38,55,97,209.00					40.31					

The above claims are subject to further verification from the books of accounts of CD which is not submitted till date properly of which necessary application has been filed against the suspended directors and the Ld AA has issued notice on 05.03.2025.

over ?

IBBI/IPA-003/IP-N00342/2021-2022/13657